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WA-3222-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 19th OF NOVEMBER, 2025

WRIT APPEAL No. 3222 of 2025

MIRZA IMRAN BAIG

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Sanjay Kumar Singh - Advocate for Appellant.

Shri Anubhav Jain - Government Advocate for Respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some arguments, learned counsel for the appellant seeks leave to withdraw the appeal however, prays that appellant be granted some time to join the place of posting.

In view of the above, appeal is dismissed as withdrawn. Appellant shall join the new place of posting on or before 01.12.2025.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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